NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.11/9/HDB/2018
NAME OF THE COMPANY	Kapil Business Centre Pvt Ltd
NAME OF THE PETITIONER(S)	W Botique Properties LLP
NAME OF THE RESPONDENT(S)	Kapil Business Centre Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAL	. 11 15/160	alethyn@desailow offices	Phelohyledy.
SHIMA SINK DARSKAN D	havours	· De distribuir de	May yelley.
ALEKHYA TADASINK		9966651323	
KHINNK KANTHUNEN			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Shri Avinash Desai, Shri Satya Siva Darshan.D, Ms. Alekhya Tadasina and Shri Khamar Kantamneni, Ld. Counsels for the Petitioner and Shri V.B. Raju, Ld. Counsel for the Respondent.

At the request of both the parties, post the case on 8.2.2018.

Member (T)

Member (J)

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